

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:3110
ANSWERED ON:11.12.2014
DRAFT NATIONAL LITIGATION POLICY
Boianapalli Shri Vinod Kumar;Kumar Shri P.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has reviewed the draft National Litigation Policy formulated in 2010;
- (b) if so, the details thereof along with the salient features of the said policy; and
- (c) the time by which the new Policy is likely to be implemented?

Answer

MINISTER OF LAW AND JUSTICE (SHRI. D.V.SADANANDA GOWDA)

- (a) to(c) The draft of National Litigation Policy prepared in the year 2010 is under active review.